

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P.(IB) -478(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Dhiren Shah Resolution Professional
Of Ritika Lalwani
IN THE MATTER OF
HDFC Bank Ltd.
V/s
Mrs. Ritika Lalwani**

**Section: Application under any other provisions - IBC, Rule 11 of
NCLT, 2016 U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Aniruth Purusothaman appeared for the Resolution
Professional. List this matter on **21.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)